

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT
BULLETIN PART-II

(General information relating to legislative and other matters)
Tuesday, 09th September, 2014/ 25 Bhadrapada, 1936 (Saka)

No. 19

Sub: **DETENTION AND RELEASE OF MEMBER.**

The following message addressed to Hon'ble Speaker, Delhi Vidhan Sabha, Delhi has been received from Deputy Commissioner of Police Outer District, Delhi.

Hon'ble Member of Legislative Assembly Delhi; namely Sh. Rajesh Garg was detained at 01:30 pm u/r Section 186/341/506/34 of IPC in the case registered vide FIR No. 1033/14 on 06th September, 2014 at Police Station Prashant Vihar, New Delhi to maintain law and order and public peace in the area of Police Station North Rohini, Delhi.

He was released at 04:00 PM from the same place on the same day.

L.R. Garg
Secretary

दिल्ली विधान सभा

समाचार भाग-2

विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी
मंगलवार, 09 सितम्बर, 2014 / भाद्रपद 25, 1936 (शक)

संख्या- 19

विषय:- **सदस्य की गिरफ्तारी एवं रिहाई**

माननीय अध्यक्ष, दिल्ली विधान सभा को संबोधित डी.सी.पी, बाहरी जिला, दिल्ली से निम्नलिखित संदेश प्राप्त हुआ है:-

माननीय सदस्य श्री राजेश गर्ग को दिनांक 06.09.2014 को 01.30 बजे प्रशांत विहार पुलिस स्टेशन से एफआईआर संख्या-1033/14 दिनांक 06.09.2014 भारतीय दंड संहिता की धारा-186/341/506/34 के अन्तर्गत गिरफ्तार किया गया।

उन्हें उसी दिन उसी स्थान से 04:00 बजे रिहा कर दिया गया।

एल. आर. गर्ग
सचिव